

<b>Nomination of cases by Hon'ble The Chief Justice on 13/08/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	Writ A – 25880/2013	Hon. Rakesh Tiwari, J.	Writ A-II Section on 14/08/2015
2	Writ C – 28074/2010 ( Modification Application )	Hon. Tarun Agarwala, J.	Writ C-II Section on 14/08/2015
3	Writ C – 52105/2006 ( Review Application )	Hon. Arun Tandon, J.	Writ C-II Section on 14/08/2015
4	Spl. A. - 1970/2010	Hon. H. G. Ramesh, J.	Spl. A. Section on 14/08/2015
5	Writ C – 45046/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 13/08/2015
6	Writ C – 44919/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 13/08/2015
7	Writ C – 45119/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 13/08/2015
8	W. P. - 44704/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 13/08/2015
<b>In DB as a member</b>			
9	Writ C – 48495/2013 ( Recall Application )	Hon. B. K. Srivastava, J.	Writ C-II Section on 14/08/2015
10	Writ C – 36263/2013 ( Recall Application )	Hon. B. K. Srivastava, J.	Writ C-II Section on 14/08/2015
<b>Bench Comprising</b>			
11	Writ C – 56877/2013 ( Review Application )	Hon. Arun Tandon, J. and Hon. M. K. Gupta, J.	Writ C-II Section on 14/08/2015
<b>Hon....., J.</b>			
12	S. A. - 1807/1984	Hon. Sudhir Agarwal, J.	Second Appeal Section on 14/08/2015
13	Election Petition – 12/2014	Hon. V. K. Birla, J.	Company Section on 14/08/2015
14	Bail – 19064/2015 with Bail – 18649/2015	Hon. Ramesh Sinha, J.	Bail Section on 14/08/2015
15	CrI. Revision – 2802/2015 ( NRHM )	Hon. A. P. Sahi, J.	Computer Fresh Section on 13/08/2015
16	Bail – 29278/2015	Hon. Om Prakash, J.	Computer Fresh Section on 13/08/2015
17	Bail – 27426/2015	Hon. Om Prakash, J.	Computer Fresh

			Section on 13/08/2015
18	Bail – 26382/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 13/08/2015
19	CrI. A. - 3285/2015	Hon. Vipin Sinha, J.	Computer Fresh Section on 13/08/2015
20	A227 – 4216/2015	Hon. Suneet Kumar, J.	Listing Section on 13/08/2015
<b>Appropriate Court dealing with such matters</b>			
21	S. A. - 350/2015 with S. A. - 375/2015 with S. A. - 374/2015 with S. A. - 373/2015	Appropriate Court dealing with such matters	Second Appeal Section on 14/08/2015
<b>As per Judicial Order (For Hon....., J.)</b>			
22	CrI. W. P. - 19571/2015	Hon. V. K. Shukla, J. and Hon. V. P. Pathak, J.	Computer Fresh Section on 13/08/2015
<b>Special Order</b>			
23	CrI. Revision – 4029/2012	Hon'ble Shashi Kant, J. may, as the assigned Judge, take an appropriate view and proceed with the matter.	CrI. Revision Section on 14/08/2015
24	A482 – 23560/2015	The connected cases with respect to the same sessions trial were assigned to Hon'ble Mr. Justice Ramesh Sinha in pursuance of the order of expeditious passed by the Hon'ble Supreme Court on 05.01.2015. Those matters were decided on 08.04.2015. I had earlier rejected an application by which an attempt was made to avoid this assigned bench, on 24.03.2015. Again one more attempt is being made which cannot be countenanced in the interest of the administration of justice. Hon'ble Ramesh Sinha, J. was seized of the application when the regular roster, for hearing application 23560 of 2015. The Registry shall list the application before Hon'ble Ramesh Sinha J till final disposal.	Computer Fresh Section on 13/08/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J. R. ( LISTING )  
14/08/2015